



सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

व्यापार चिन्ह रजिस्ट्री

बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

TRADE MARKS REGISTRY

Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

Fax: 24140808, 24132295 Website: www.ipindia.gov.in

IRDI OPPOSITION HEARING BOARD CONTESTED MATTERS

(18 to 27 June 2024)



INTELLECTUAL  
PROPERTY INDIA

Patents/Designs/Trademarks  
Geographical Indications



| SL NO | HEARING DATE | IRDI NO | IR NO   | OPP NO  | NAMES OF ATTORNEY'S   | NAME OF PARTIES  | NAME OF THE HEARING OFFICER | MODE OF HEARING  |
|-------|--------------|---------|---------|---------|---|--|-----------------------------|------------------|
| 1     | 18-Jun-24    | 5284411 | 1445554 | 1199415 | RAMESH G. SABAD vs REMFRY & SAGAR                             | LUXE ORGANICA vs RITUALS INTERNATIONAL TRADEMARKS B.V.         | MR. SHAKTI DHAR OJHA        | VIDEO CONFERENCE |
| 2     | 18-Jun-24    | 5284411 | 1445554 | 1200745 | RAMESH G. SABAD vs REMFRY & SAGAR                             | LUXE ORGANICA vs RITUALS INTERNATIONAL TRADEMARKS B.V.         | MR. SHAKTI DHAR OJHA        | VIDEO CONFERENCE |
| 3     | 18-Jun-24    | 5478829 | 1658172 | 1193409 | SUN PHARMACEUTICAL INDUSTRIES LIMITED vs PUTHRAN & ASSOCIATES | SUN PHARMACEUTICAL INDUSTRIES LIMITED vs NR ENTERPRISE LIMITED | MR. SHAKTI DHAR OJHA        | VIDEO CONFERENCE |

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| 4  | 18-Jun-24 | 5511248 | 1668427 | 1193273 | R.K. DEWAN & CO. vs LAKSHMIKUMARAN & SRIDHARAN   | UNION BANK OF INDIA vs SCIENTIA VASCULAR, INC.  | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 5  | 18-Jun-24 | 5383794 | 1650443 | 1208845 | W. S. KANE & CO. vs DE PENNING & DE PENNING      | (1) Raju Arjan Daswani, (2) Esther Raju Daswani, and (3) Yohan Raju Daswani vs CHRISTIAN DIOR COUTURE | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 6  | 18-Jun-24 | 5021346 | 1598544 | 1126493 | KRIA LAW vs REMFRY AND SAGAR                     | TEXMO INDUSTRIES vs RIBOULEAU MONOSEM   | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 7  | 18-Jun-24 | 3401043 | 1309983 | 924407  | HIRAL C. JOSHI. Vs K & S PARTNERS                | PRIYAL CLOTHING CO vs LAGARDERE TRAVEL RETAIL   | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 8  | 18-Jun-24 | 5161070 | 1615271 | 1206358 | GROVER & ASSOCIATES vs ALG INDIA LAW OFFICES LLP | MAJA HEALTHCARE DIVISION, vs LJULJA BEAUTY INC.   | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 9  | 18-Jun-24 | 4713002 | 1555491 | 1166712 | SAIKRISHNA & ASSOCIATES vs K & S PARTNERS        | LIBERTY SHOES LIMITED vs Kraton Polymers Nederland B.V.   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 10 | 18-Jun-24 | 2998539 | 1242941 | 901979  | DE PENNING & DE PENNING vs Anand & Anand         | MONSTER ENERGY COMPANY vs MIXI, INC   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 11 | 18-Jun-24 | 5235300 | 1629037 | 1194499 | INDULEKHA S.P. vs D.P. AHUJA & CO                | APOLLO HOSPITALS ENTERPRISE LTD. Vs CHARLES RIVER LABORATORIES INC.                                   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 12 | 18-Jun-24 | 5235300 | 1629037 | 1195195 | S.S. RANA & CO. vs D.P. AHUJA & CO               | APL APOLLO Tubes Ltd. Vs CHARLES RIVER LABORATORIES, INC.   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 13 | 18-Jun-24 | 2998539 | 1242941 | 901980  | DE PENNING & DE PENNING vs Anand & Anand         | MONSTER ENERGY COMPANY vs MIXI, INC.  | MR SACHIN SHARMA      | VIDEO CONFERENCE |

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| 14 | 18-Jun-24 | 3659882 | 1369330 | 923641  | KAYSER AND COMPANY. Vs RNA, IP Attorneys                 | BOROSIL GLASS WORKS LTD. Vs INVENTIO AG  | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 15 | 19-Jun-24 | 5589291 | 1679656 | 1208536 | Y. J. TRIVEDI & CO. Vs FIDUS LAW CHAMBERS                | Param Jewels Private Limited vs DE BEERS UK LIMITED                            | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 16 | 19-Jun-24 | 5589291 | 1679656 | 1208537 | Y. J. TRIVEDI & CO. Vs FIDUS LAW CHAMBERS                | Param Jewels Private Limited vs DE BEERS UK LIMITED                            | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 17 | 19-Jun-24 | 5683011 | 1690797 | 1210626 | SUN PHARMACEUTICAL INDUSTRIES LIMITED vs S.S. RANA & CO. | SUN PHARMACEUTICAL INDUSTRIES LIMITED vs SUNREEF VENTURE S.A.                  | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 18 | 19-Jun-24 | 5056224 | 1602711 | 1211998 | SEETHARAMA H R vs SHARAD VADEHRA                         | JACKFRUIT SOFTWARE LABS PVT LTD vs ARENA INNOVATION CORP.                      | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 19 | 19-Jun-24 | 5427851 | 1658863 | 1211249 | K.C. PATEL & CO. vs SAIKRISHNA & ASSOCIATES              | AADHAR Products Private Limited vs AMOREPACIFIC CORPORATION                    | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 20 | 19-Jun-24 | 4474989 | 1519358 | 1211342 | R. R. SHAH & CO. vs ZEUSIP ADVOCATES LLP                 | TORRENT PHARMACEUTICALS LTD. Vs British American Tobacco (Brands) Limited      | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 21 | 19-Jun-24 | 5422142 | 1655590 | 1210203 | MANCHANDA ASSOCIATES vs H.K. ACHARYA & COMPANY           | ARB BEARINGS LIMITED vs ANADOLU RULMAN IMALAT SANAYI VE TICARET ANONIM SIRKETI | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 22 | 19-Jun-24 | 5491947 | 1665882 | 1210306 | POOJA SHAH vs SHRIVASTAVA SHILPA SHASHIKANT              | SHIVEN KENIA vs SHENZHEN YUNDING INFORMATION TECHNOLOGY CO., LTD.              | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |

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| 23 | 19-Jun-24 | 5366652 | 1648379 | 1210315 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 24 | 19-Jun-24 | 5366652 | 1648379 | 1210316 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 25 | 19-Jun-24 | 5366652 | 1648379 | 1210317 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 26 | 19-Jun-24 | 5366652 | 1648379 | 1210318 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 27 | 19-Jun-24 | 5366652 | 1648379 | 1210319 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 28 | 19-Jun-24 | 5366652 | 1648379 | 1210320 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 29 | 19-Jun-24 | 5366652 | 1648379 | 1210321 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 30 | 19-Jun-24 | 5366652 | 1648379 | 1210322 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 31 | 19-Jun-24 | 5366652 | 1648379 | 1210323 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 32 | 19-Jun-24 | 5366652 | 1648379 | 1210324 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA | ALKEM LABORATORIES LTD. Vs ELKEM ASA | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 33 | 19-Jun-24 | 5366652 | 1648379 | 1210325 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA              | ALKEM LABORATORIES LTD. Vs ELKEM ASA   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 34 | 19-Jun-24 | 5366652 | 1648379 | 1210326 | VISHESH AND ASSOCIATES vs HIMANSHU SHARMA              | ALKEM LABORATORIES LTD. Vs ELKEM ASA   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 35 | 20-Jun-24 | 5284411 | 1600448 | 1194647 | MAHTTA & CO vs INTTL ADVOCARE                          | S.L. TECHNOLOGIES INDIA vs EKLEER CO., LTD                                   | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 36 | 20-Jun-24 | 4386493 | 1459156 | 1183363 | MOHAN ASSOCIATES. Vs MEENU SHARMA GOSWAMI              | SIMPSON & CO.LTD, vs Simpsons Malt Limited                                   | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 37 | 20-Jun-24 | 4386493 | 1459156 | 1184183 | MOHAN ASSOCIATES. Vs MEENU SHARMA GOSWAMI              | SIMPSON & CO.LTD, vs Simpsons Malt Limited                                   | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 38 | 20-Jun-24 | 5624936 | 1683381 | 1207241 | L.R. SWAMI CO. vs SELVAM & SELVAM                      | GRT MAHALAKSHMI EDUCATIONAL CHARITABLE TRUST vs IHLAS HOLDING ANONIM SIRKEEL | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 39 | 20-Jun-24 | 5630955 | 1683894 | 1208050 | INTTL ADVOCARE. Vs REMFRY & SAGAR                      | Duolingo, Inc vs PT TOKOPEDIA  | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 40 | 20-Jun-24 | 5651826 | 1686670 | 1209867 | ADITYA & ASSOCIATES vs ANAND ANAND GROVER & ASSOCIATES | NNOVA & COMPANY vs VERANOVA, L.P.  | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 41 | 20-Jun-24 | 5655962 | 1687569 | 1212065 | ASSOCIATES vs DEPENNING & DEPENNING                    | MAJA HEALTHCARE DIVISION, vs ROCHE DIAGNOSTICS GMBH                          | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 42 | 20-Jun-24 | 5382182 | 1650588 | 1214387 | RISHIT BHATT & CO. vs KHURANA & KHURANA                | Variety Food Products Distribution Co. Pvt. Ltd. Vs KIA CORPORATION          | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |

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| 43 | 20-Jun-24 | 5743200 | 1696806 | 1208833 | SHARMA & ASSOCIATES. Vs P.M GEORGEKUTTY                   | Narpal Singh proprietor of M/s Swarup Mechanical Works vs BLUEREVO HOLDING N.V. | MR SACHIN SHARMA     | VIDEO CONFERENCE |
| 44 | 20-Jun-24 | 5278967 | 1635760 | 1209939 | GARIMA MITRA vs SRIJOY DAS                                | HASHTAG LOYALTY PRIVATE LIMITED vs THRIVE DX DIGITAL SKILLS TRAINING LTD        | MR SACHIN SHARMA     | VIDEO CONFERENCE |
| 45 | 20-Jun-24 | 5673949 | 1689987 | 1208443 | MAHTTA & CO vs RANA IP ATTORNEYS                          | PIONEER NUTS AND BOLTS PVT. LTD. Vs FRANKLIN ELECTRIC CO., INC.                 | MR SACHIN SHARMA     | VIDEO CONFERENCE |
| 46 | 20-Jun-24 | 5424281 | 1657743 | 1208461 | BHARTI REGISTRATION SERVICE Vs LAKSHMIKUMARAN & SRIDHARAN | MR. KAMAL KUMAR vs ARPA INDUSTRIALE S.P.A.                                      | MR SACHIN SHARMA     | VIDEO CONFERENCE |
| 47 | 20-Jun-24 | 5424281 | 1657743 | 1208462 | BHARTI REGISTRATION SERVICE Vs LAKSHMIKUMARAN & SRIDHARAN | MR. KAMAL KUMAR vs ARPA INDUSTRIALE S.P.A.                                      | MR SACHIN SHARMA     | VIDEO CONFERENCE |
| 48 | 20-Jun-24 | 5424281 | 1657743 | 1208463 | BHARTI REGISTRATION SERVICE Vs LAKSHMIKUMARAN & SRIDHARAN | MR. KAMAL KUMAR vs ARPA INDUSTRIALE S.P.A.                                      | MR SACHIN SHARMA     | VIDEO CONFERENCE |
| 49 | 24-Jun-24 | 5630078 | 1683936 | 1206745 | RAHUL CHAUDHRY & PARTNERS vs MAHTTA & CO.                 | FMC CORPORATION together with FMC AGRO SINGAPORE PTE. LTD. Vs FERTIBERIA, S.A.  | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 50 | 24-Jun-24 | 5630078 | 1683936 | 1206746 | RAHUL CHAUDHRY & PARTNERS vs MAHTTA & CO.                 | FMC CORPORATION together with FMC AGRO SINGAPORE PTE. LTD. Vs FERTIBERIA, S.A.  | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

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| 51 | 24-Jun-24 | 5630078 | 1683936 | 1206747 | RAHUL CHAUDHRY & PARTNERS vs MAHTTA & CO.                         | FMC CORPORATION together with FMC AGRO SINGAPORE PTE. LTD. Vs FERTIBERIA, S.A. | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 52 | 24-Jun-24 | 5686341 | 1692877 | 1210240 | LALJI ADVOCATES vs VISHESH & ASSOCIATES                           | AMPLE WHITE ELECTRICAL. Vs TRENDSTREAM LIMITED                                 | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 53 | 24-Jun-24 | 4357150 | 1499487 | 1167844 | DASWANI & DASWANI Vs S.S. Rana & Co. Advocates                    | EMAMI LIMITED vs NIHON NOHYAKU CO., LTD.                                       | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 54 | 24-Jun-24 | 4814814 | 1569390 | 1139589 | RAHUL BERUAR vs S ESHWAR CONSULTANTS                              | Living Media India Limited vs HEALTH INNOVATORS INC.                           | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 55 | 24-Jun-24 | 5026836 | 1598254 | 1138087 | J.P. ASSOCIATES ADVOCATE. Vs ZEUSIP ADVOCATES LLP                 | BABITA MISHRA vs HANS GROHE SE   | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 56 | 24-Jun-24 | 5286353 | 1637234 | 1193475 | SHUKLA TRADE MARK COMPANY. Vs ANAND AND ANAND Y. J. TRIVEDI & CO. | SARWODAY HOSIERY WORKS vs SUNDAY AFTERNOONS, INC.                              | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 57 | 24-Jun-24 | 5357163 | 1544740 | 1181592 | Vs CHADHA & CHADHA  | INTAS PHARMACEUTICALS LTD. Vs LOOM ORGANIC OÜ                                  | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 58 | 24-Jun-24 | 5372095 | 1649391 | 1213572 | TRADE MARK REGISTRATION BUREAU Vs CHADHA AND CHADHA               | GREENLAM INDUSTRIES LIMITED vs UGREEN GROUP LIMITED                            | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 59 | 24-Jun-24 | 5372095 | 1649391 | 1214302 | TRADE MARK REGISTRATION BUREAU. Vs CHADHA AND CHADHA              | GREENPLY INDUSTRIES LIMITED vs UGREEN GROUP LIMITED                            | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 60 | 24-Jun-24 | 5475384 | 1660389 | 1214315 | ANAND AND ANAND. Vs SRIJOY DAS                                    | DHARAMPAL PREMCHAND LTD. Vs ARITZIA LP   | MR SACHIN SHARMA      | VIDEO CONFERENCE |

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| 61 | 24-Jun-24 | 5475384 | 1660389 | 1214316 | ANAND AND ANAND.<br>Vs SRIJOY DAS                               | DHARAMPAL PREMCHAND<br>LTD. Vs ARITZIA LP   | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |
| 62 | 24-Jun-24 | 5475384 | 1660389 | 1214317 | ANAND AND ANAND.<br>Vs SRIJOY DAS                               | DHARAMPAL PREMCHAND<br>LTD. Vs ARITZIA LP   | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |
| 63 | 25-Jun-24 | 4818480 | 1569713 | 1140052 | MASON &<br>ASSOCIATES vs P S<br>DAVAR                           | RENEW POWER PRIVATE<br>LIMITED vs LUMINATOR<br>TECHNOLOGY GROUP, LLC                | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 64 | 25-Jun-24 | 3341011 | 1294608 | 266388  | MANOJ G. MENDAL<br>ADVOCATE Vs Khaitan<br>& Co                  | Cedar Properties and Trading<br>LLP Vs Sovereign Brands,<br>L.L.C.                  | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 65 | 25-Jun-24 | 5152477 | 1614703 | 1206359 | GROVER &<br>ASSOCIATES Vs ALG<br>INDIA LAW OFFICES<br>LLP       | MAJA HEALTHCARE<br>DIVISION Vs LJULJA<br>BEAUTY INC.                                | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 66 | 25-Jun-24 | 4513807 | 1527944 | 1111985 | WORLDWIDE<br>REGISTRATION<br>BUREAU. Vs ZEUSIP<br>ADVOCATES LLP | GROVERSONS Vs COMITÉ<br>INTERNATIONAL<br>OLYMPIQUE                                  | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 67 | 25-Jun-24 | 3121286 | 1258880 | 908457  | MADAMSER & CO.<br>Vs R.K. DEWAN &<br>CO.                        | M/S MEX SWITCHGEARS<br>PVT. LTD Vs KSB SE & Co.<br>KGaA                             | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 68 | 25-Jun-24 | 3939086 | 1421571 | 990458  | Y. J. TRIVEDI & CO.<br>Vs LALL & SETHI                          | Azure Knowledge Corporation<br>Pvt Ltd Vs MERCK KGAA                                | MS. DIPMALA<br>MATHAPATI | VIDEO<br>CONFERENCE |
| 69 | 25-Jun-24 | 4070222 | 1445786 | 995643  | S.M. & SAN<br>ADVOCATES Vs S.S.<br>RANA & CO.                   | MakeMyTrip (India) Private<br>Limited Vs LIMITED<br>LIABILITY COMPANY "MY<br>BRAIN" | MS. DIPMALA<br>MATHAPATI | VIDEO<br>CONFERENCE |
| 70 | 25-Jun-24 | 3243720 | 1271652 | 916373  | Y. J. TRIVEDI & CO.<br>Vs FIDUS LAW<br>CHAMBERS                 | PARAM JEWELS PVT. LTD<br>Vs De Beers UK Limited                                     | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |



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| 71 | 25-Jun-24 | 3626578 | 1362922 | 917190  | MANGLA<br>REGISTRATION<br>SERVICE. Vs D.P.<br>AHUJA & CO | SEAGULL<br>PHARMACEUTICALS PVT<br>LTD Vs LABORATOIRES<br>EXPANSCIENCE                                  | MR SACHIN<br>SHARMA     | VIDEO<br>CONFERENCE |
| 72 | 25-Jun-24 | 3257581 | 1276522 | 918063  | L.R. SWAMI CO. Vs<br>ANAND AND ANAND.                    | NATARAJ OIL MILLS<br>PRIVATE LIMITED Vs Schloss<br>Kaltenberg Königliche Holding<br>und Lizenz KG      | MR SACHIN<br>SHARMA     | VIDEO<br>CONFERENCE |
| 73 | 25-Jun-24 | 3160691 | 1262409 | 924016  | RAGHUNATH<br>SARASWAT,<br>ADVOCATE Vs Remfry<br>& Sagar  | PRATAP TEX CHEM<br>PRIVATE LIMITED Vs<br>CASTROL LIMITED   | MR SACHIN<br>SHARMA     | VIDEO<br>CONFERENCE |
| 74 | 25-Jun-24 | 3563037 | 1345896 | 945271  | LEX CHAMBERS Vs<br>SRIJOY DAS                            | CHISEL FITNESS LLP Vs<br>Beachbody, LLC  | MR SACHIN<br>SHARMA     | VIDEO<br>CONFERENCE |
| 75 | 26-Jun-24 | 5018117 | 1597398 | 1127026 | DELHI<br>REGISTRATION<br>SERVICE. Vs<br>REMFY & SAGAR    | M/s Suparshva Swabs (I) Vs<br>DANISH CROWN FOODS<br>GERMANY GMBH                                       | MR. SHAKTI DHAR<br>OJHA | VIDEO<br>CONFERENCE |
| 76 | 26-Jun-24 | 4513907 | 1292697 | 1127597 | K.C. PATEL & CO. Vs<br>SELVAM & SELVAM,<br>ADVOCATES     | Sharma Orthopedic (India) Pvt.<br>Ltd. Vs CRESTOPTICS S.P.A.   | MR. SHAKTI DHAR<br>OJHA | VIDEO<br>CONFERENCE |
| 77 | 26-Jun-24 | 4906719 | 1580530 | 1130885 | CHANAKYA Vs<br>ZEUSIP ADVOCATES<br>LLP                   | R. BALAJI (Managing Partner)<br>representing M/s. CMS AGRO<br>FOODS Vs CMS LEGAL<br>SERVICES EEIG/EWIV | MR. SHAKTI DHAR<br>OJHA | VIDEO<br>CONFERENCE |
| 78 | 26-Jun-24 | 4906719 | 1580530 | 1130886 | CHANAKYA Vs<br>ZEUSIP ADVOCATES<br>LLP                   | R. BALAJI (Managing Partner)<br>representing M/s. CMS AGRO<br>FOODS Vs CMS LEGAL<br>SERVICES EEIG/EWIV | MR. SHAKTI DHAR<br>OJHA | VIDEO<br>CONFERENCE |
| 79 | 26-Jun-24 | 5012246 | 1596449 | 1130931 | KAYSER AND<br>COMPANY. Vs<br>GROVERLAW ADVO,             | D.R. COSMETICS PVT.LTD<br>Vs DECIEM BEAUTY GROUP<br>INC.   | MR. SHAKTI DHAR<br>OJHA | VIDEO<br>CONFERENCE |

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| 80 | 26-Jun-24 | 4098178 | 1451887 | 998421  | KAYSER AND COMPANY. Vs L.R. SWAMI CO.                           | Borosil Glass Works Ltd. Vs Honor Device Co., Ltd.  | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 81 | 26-Jun-24 | 4467484 | 1517719 | 1132840 | REMFRY & SAGAR Vs CHADHA AND CHADHA                             | Consolidated Artists B.V. Vs C.P.C. Creative Perfume Company Holding SA                             | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 82 | 26-Jun-24 | 4155834 | 1461482 | 1008099 | KHURANA & KHURANA Vs L.S. DAVAR & CO.,                          | Just Dial Limited Vs BEIJING JINGDONG 360 DU E-COMMERCE LTD.  | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 83 | 26-Jun-24 | 4141720 | 1452451 | 1008111 | HEENA MOHINANI Vs SUJATA CHAUDHRI IP ATTORNEYS                  | JETHARAM NEMARAM GEHLOT, NARPAT LAL s/o NEMARAM, HANS RAJ s/o NEMARAM Vs I MAKE YOU BEAUTIFUL, INC. | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 84 | 26-Jun-24 | 4704199 | 1553710 | 1106267 | BHAGWATI & CO Vs REMFRY & SAGAR                                 | Schloss HMA Pvt Ltd Vs 3M Company   | MR SACHIN SHARMA      | VIDEO CONFERENCE |
| 85 | 26-Jun-24 | 4915875 | 1581567 | 1130942 | TRADE MARK REGISTRATION BUREAU. Vs L.S. DAVAR & CO.,            | M/S. NEO METALIKS LIMITED Vs ISCAR LTD.   | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 86 | 26-Jun-24 | 4506518 | 1529304 | 1130943 | TRADE MARK REGISTRATION BUREAU Vs REMFRY & SAGAR                | M/S. NEO METALIKS LIMITED Vs PASCHAL WERK G. MAIER GMBH   | MS. DIPMALA MATHAPATI | VIDEO CONFERENCE |
| 87 | 27-Jun-24 | 3855284 | 1405375 | 1193205 | TRADE MARK REGISTRATION BUREAU Vs SUJATA CHAUDHRI IP ATTORNEYS  | SHALIMAR CHEMICAL WORKS PRIVATE LIMITED Vs RJ BRANDS LLC  | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |
| 88 | 27-Jun-24 | 3855284 | 1405375 | 1193206 | TRADE MARK REGISTRATION BUREAU. Vs SUJATA CHAUDHRI IP ATTORNEYS | SHALIMAR CHEMICAL WORKS PRIVATE LIMITED Vs RJ BRANDS LLC  | MR. SHAKTI DHAR OJHA  | VIDEO CONFERENCE |

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| 89 | 27-Jun-24 | 3855284 | 1405375 | 1201130 | MARK SHIELD Vs<br>SUJATA CHAUDHRI<br>IP ATTORNEYS | Elegance Services Pvt. Ltd. Vs<br>RJ BRANDS LLC                           | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 90 | 27-Jun-24 | 3855284 | 1405375 | 1201131 | MARK SHIELD Vs<br>SUJATA CHAUDHRI<br>IP ATTORNEYS | Elegance Services Pvt. Ltd. Vs<br>RJ BRANDS LLC                           | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 91 | 27-Jun-24 | 4962718 | 1588908 | 1200597 | R.K. DEWAN & CO.<br>Vs VIKAS GUPTA                | TRANSITIONS OPTICAL,<br>INC. Vs SISU CC Ltd                               | MR. SHAKTI DHAR<br>OJHA  | VIDEO<br>CONFERENCE |
| 92 | 27-Jun-24 | 5001172 | 1593913 | 1136724 | TAJ TRADE MARK Vs<br>S.S.RANA & CO                | TCL MONITORS PRIVATE<br>LIMITED Vs TCL<br>TECHNOLOGY GROUP<br>CORPORATION | MS. DIPMALA<br>MATHAPATI | VIDEO<br>CONFERENCE |
| 93 | 27-Jun-24 | 4465227 | 1516268 | 1190414 | RAHUL RAJPUT. Vs<br>DEPENNING &<br>DEPENNING      | M/S SPEEDWAYS RUBBER<br>CO. Vs Continental Reifen<br>Deutschland GmbH     | MS. DIPMALA<br>MATHAPATI | VIDEO<br>CONFERENCE |
| 94 | 27-Jun-24 | 4702553 | 1553851 | 1190850 | TAJ TRADE MARK Vs<br>K & S PARTNERS               | TCL MONITORS PRIVATE<br>LIMITED Vs TCL<br>TECHNOLOGY GROUP<br>CORPORATION | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |
| 95 | 27-Jun-24 | 4702553 | 1553851 | 1190849 | TAJ TRADE MARK Vs<br>K & S PARTNERS               | TCL MONITORS PRIVATE<br>LIMITED Vs TCL<br>TECHNOLOGY GROUP<br>CORPORATION | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |
| 96 | 27-Jun-24 | 5632542 | 1682545 | 1200553 | MAHTTA & CO Vs<br>LEXORBIS                        | INTERNATIONAL<br>MARKETING<br>CORPORATION PVT. LTD.<br>Vs IMC B.V.        | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |
| 97 | 27-Jun-24 | 5524996 | 1600500 | 1200742 | RICHES TRADE<br>MARK COMPANY Vs<br>REMFY & SAGAR  | MANPREET SINGH CHADHA<br>Vs KIKU-MASAMUNE SAKE<br>BREWING CO., LTD.       | MR SACHIN<br>SHARMA      | VIDEO<br>CONFERENCE |

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| 98 | 27-Jun-24 | 5130145 | 1612493 | 1200787 | SHARMA &<br>ASSOCIATES. Vs<br>ZEUSIP ADVOCATES<br>LLP | M/s Jain Amar Clothing (P) Ltd.<br>Vs COMITÉ<br>INTERNATIONAL<br>OLYMPIQUE | MR SACHIN<br>SHARMA | VIDEO<br>CONFERENCE |
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